

**KOTAK FIRE SECURE****ADD ON COVER WORDINGS****INADVERTANT OMISSION**

The insured having notified the Company of their intention to insure all property in which they are interested and it being their belief that all such property is insured, if hereinafter any such property shall be found to have been inadvertently omitted, the Company will deem it to be insured within the terms of this policy subject to no claims reported under the policy, up to a limit in the aggregate specified in the Schedule provided that such property is declared to Company immediately upon discovery of such omission but not later than 60 days after policy expiry. No refund of premium would be allowed under this cover.

Subject otherwise to the terms, conditions and exceptions/exclusions of the Policy.

UIN: IRDAN152CP0011V01201920/A0170V01201920